

only. From the Gazetteers it is very well known that polyandry prevails in this area. Does the Minister mean to say that the Government was not aware of what was mentioned in the Gazetteers on the subject?

SHRI BIBUDHENDRA MISRA: Sir, I said that the newspaper report has come to our notice and the State Governments have to be consulted.

SHRI A. D. MANI: Sir, the question is that the Gazetteers contain an account of this custom in these areas. Does the Minister mean to say that the Government is not aware of what was published in the Gazetteer itself?

MR. CHAIRMAN: If the information in the Gazetteers is to be relied upon that would make the question itself redundant.

श्री नवाबसिंह चौहान : मैं यह पूछना चाहता हूँ कि क्या इस तरीके की कोई शिकायत आई है ? क्योंकि वहाँ बहुत से पति होते हैं और फिर भी वे संतुष्ट रहते हैं, लेकिन यहाँ शहरों में एक पति और एक पत्नी के होते हुए भी झगड़े होते रहते हैं। जब इस तरह की कोई शिकायत नहीं आई है और वे लोग प्रसन्न रहते हैं तो क्या सरकार के लिये यह उचित है कि उन के रीत-रिवाजों में दखल दे और कानून को बदले ?

SHRI BIBUDHENDRA MISRA: There have not been any complaints about it. The newspaper report itself also says that the girls of marriageable age are less in number and, therefore, it is sanctified by age-old customs.

SHRI FARIDUL HAQ ANSARI: May I take it, Sir, that the Law Ministry of the Government of India never knew about this thing till it appeared in the particular newspaper?

SHRI BIBUDHENDRA MISRA: It has been answered, Sir.

SHRI N. C. KASLIWAL: Does the hon. Minister mean to say that in

spite of the Hindu Marriage Act customs saved polygamy and polyandry?

SHRI BIBUDHENDRA MISRA: Sir, custom is not covered by the Hindu Marriage Act and here the question has been raised so far as the custom in Punjab is concerned.

गोआ, दमन, तथा ड्यू से प्राप्त हुये हथियार तथा गोला बारूद की मात्रा

४३७. श्री राम सहाय : क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि कि गोआ, दमन और ड्यू में पुर्तगालियों का आधिपत्य समाप्त होने के बाद कितने हथियार तथा कितना गोला-बारूद उन स्थानों से प्राप्त हुआ और क्या वे हथियार भारतीय पुलिस तथा सेना के काम में आने लायक हैं ?

†[QUANTITY OF WEAPONS AND AMMUNITION RECOVERED FROM GOA, DAMAN AND DIU

*437. SHRI RAM SAHAI: Will the Minister of DEFENCE be pleased to state the quantity of weapons and ammunition recovered from Goa, Daman and Diu after the end of Portuguese rule there and whether these weapons are suitable for the use of the Indian Police and Army?]

प्रतिरक्षा मंत्रालय में उम्त्रो (श्री डी० आर० चव्हाण) : गोआ, दमन और ड्यू से जो हथियार तथा गोला बारूद प्राप्त हुआ था, वह विभिन्न आर्डनेन्स डिपो में भेज दिया गया है। इन हथियारों और गोला-बारूद की सूची बनाई जा रही है और उनकी उपयुक्तता और योग्यता निर्धारित की जा रही है। यह जानने में अभी कुछ समय लगेगा कि इन हथियारों और गोला-बारूद का कितना भाग सेना और पुलिस के उपयोग के लिए उपयुक्त होगा।

†[THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI D. R.

†[]English translation.

CHAVAN): The weapons and ammunition which were recovered from Goa, Daman and Diu have been sent to the various Ordnance Depots. Lists of these weapons and ammunition are being prepared and their suitability and serviceability is being determined. It will take some time to know what proportion of these weapons and ammunition would be suitable for use by the Army and the Police.]

श्री राम सहाय : क्या मैं माननीय मंत्री जी से जान सकूंगा कि ये चीजें किन किन स्थानों से प्राप्त हुई हैं ?

May I know, Sir, from what places were these things got?

SHRI D. R. CHAVAN: It has been mentioned here that we got them from Goa, Daman and Diu.

SHRI RAM SAHAI: From what sort of places did you get these things?

SHRI V. K. KRISHNA MENON: This stock was taken possession of in the course of operations. The proper procedure that is possible for the people associated with the operations is to send it to Ordnance Stores, and from there they will be classified and their priorities and uses determined. If there is anything found in stock that can be disposed of that would be disposed of after consultation with or under instructions from the Ministry of External Affairs. As you will appreciate, Sir, there are many considerations involved in dealing with this matter.

SHRI N. M. LINGAM: May I know, Sir, if the Government have found the origin of manufacture of these weapons?

SHRI V. K. KRISHNA MENON: That is a separate question, Sir.

SHRI N. SRI RAMA REDDY: May I know, Sir, if the quantities of arms and ammunition that have been found there were found to be far in excess

of the requirements of the then Goa territory?

SHRI V. K. KRISHNA MENON: That is a separate question. It is not possible for me to assess what the Portuguese wanted to hold their police State.

SHRI M. C. SHAH: May I know, Sir, whether it is correct that the Portuguese destroyed some arms and ammunition before they left this area?

SHRI V. K. KRISHNA MENON: That is most unlikely because we were there long before they thought we would be there. It is quite true they destroyed a lot of things but not arms and ammunition.

*438 and *439. [The questioner, Shrimati Devaki (Gopidas), was absent. For answers, vide cols. 2228-29 infra.]

ਪੰਜਾਬ ਦੇ ਸਕੂਲਾਂ में अनुचित रूप में राष्ट्रगीत का प्रयोग

*४४०. श्री नवाबसिंह चौहान : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पंजाब सरकार ने राष्ट्रगीत का सरल हिन्दी, पंजाबी और उर्दू में अनुवाद कराके राज्य के स्कूलों में दिन का कार्य प्रारम्भ करने से पूर्व गाये जाने के लिये भेजा है ; और

(ख) यदि हां, तो क्या इन अनुवादों की एक एक प्रति सभा पटल पर रखी जायेगी ?

†[USE OF TRANSLATED VERSION OF NATIONAL ANTHEM IN SCHOOLS IN PUNJAB

*440. SHRI NAWAB SINGH CHAUHAN: Will the Minister of Education be pleased to state:

(a) whether it is a fact that the Government of Punjab has got the

†[1 English translation.